NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/221/2016

NAME OF THE PETITIONER(S)

: S. John Rose

NAME OF THE RESPONDENT(S)

: The Tamil Nadu Mercantile Bank Limited

UNDER SECTION

: 111 of the CA 1956 / 59 of the CA 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Srividhi
Doninic S. Daud

Nominic S. Daud

Nijaya Prashowth. S

T. SATHEYAMORTHU

Com for Applican

ORDER

Shri T Sathiyamoorthi, counsel for petitioner present and filed an affidavit showing proof of service of notice to R2 alongwith acknowledgement receipt, Service against R2 is held sufficient. R2 is called but absent. In the circumstances, R2 is proceeded ex parte. Shri Dominic S David, counsel for R1 present and prayed time for filing counter. Time extended at request. Put up on

31.05.2017 at 10.30 A.M.

(Ch. Md. Sharief Tario) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)